

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
STARRED QUESTION NO. *27**

**TO BE ANSWERED ON THE 27TH NOVEMBER, 2024/ AGRAHAYANA 6, 1946
(SAKA)**

**RESERVATION FOR WOMEN IN CRPF, CISF AND BORDER GUARDING
FORCES**

***27 SHRI MUKUL BALKRISHNA WASNIK:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that a certain number of posts at constable level have been reserved for women in CRPF and CISF including those in the border guarding forces;

(b) if so, the details thereof;

(c) the number of women employed against this reservation so far, their proportion against the actual strength of the respective central forces and details of any shortfall, as on 31st March, 2024; and

(d) steps planned by Government for filling up the backlog?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (A) TO (D) IN RESPECT OF RAJYA SABHA STARRED QUESTION NO.27 FOR REPLY ON 27.11.2024 REGARDING RESERVATION FOR WOMEN IN CRPF, CISF AND BORDER GUARDING FORCES.

(a) to (c) In January, 2016, it was decided to reserve 33% posts at Constable level to be filled by women in CRPF and CISF. In Border Guarding Forces that is BSF, SSB and ITBP, 14-15 % posts are reserved for women at Constable level. Total number of female Constables posted against this reservation as on 31.03.2024 is 31,355. Their proportion against the actual strength of the respective central forces is given at Annexure-I.

(d) Recruitment is an ongoing process. The efforts/steps taken to encourage recruitment of women candidates in CAPFs & ARs is at Annexure-II.

ANNEXURE-I

R.S.S.Q.No.*27 for 27.11.2024.

**Strength of Women Constable in Central Armed Police Forces (CAPFs) & Assam Rifles
(ARs) as on 31.03.2024**

| Name of Force | Total Sanctioned Strength | Total Posted Strength | No. of Female Constables posted | Percentage of female Constables posted against total posted strength. |
|----------------------|----------------------------------|------------------------------|--|--|
| CRPF | 325182 | 298921 | 6513 | 2.17 |
| BSF | 265808 | 256864 | 9936 | 3.86 |
| CISF | 177325 | 151080 | 6287 | 4.16 |
| ITBP | 96222 | 90491 | 2838 | 3.13 |
| SSB | 97774 | 92658 | 3806 | 4.10 |
| AR | 66411 | 63817 | 1975 | 3.09 |
| Total | 1028722 | 953831 | 31355 | 3.29 |

Steps taken to encourage recruitment of women candidates in CAPFs & ARs

- i) Recruitment is being conducted by making wide publicity through print/electronic media. All female candidates are exempted from payment of application fee.**
- ii) There are relaxations in Physical Standard Test (PST) and Physical Efficiency Test(PET) for all female candidates for recruitment in CAPFs in comparison to Male candidates.**
- iii) Facilities already available under the Central Government like Maternity Leave, Child Care Leave, are also applicable to CAPFs women personnel.**
- iv) One female member is detailed as member of the board for making recruitment of women personnel.**
- v) Creches and Day Care Centres have been provided by the CAPFs to women employees.**
- vi) Committees have been constituted at all levels to check sexual harassment and to expeditiously deal with the complaints of women personnel.**
- vii) Women personnel are given equal opportunity in their career progression i.e. promotion/seniority as per the RRs at par with male counter parts.**
- viii) A woman candidate pregnant of 12 weeks standing or over is declared temporarily unfit and her appointment is held in abeyance until the confinement is over. She is re-examined for Physical Efficiency Test (PET), six weeks after the date of confinement. If found fit, she is appointed to the post kept reserved for and allowed the benefit of seniority in accordance with the norms.**
